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ITEM NO.64

REGISTRAR COURT. 1

SECTION X

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. CHIRAG BHANU SINGH

Petition(s) for Special Leave to Appeal (C)

No(s). 9351/2015

(s) UNION OF INDIA & ORS.

Petitioner

VERSUS

(s) S.M. HASEEB & ORS.

Respondent

Date : 11/12/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Ranjeet Kumar, Adv.
Mr. Shreekant N. Terdal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The ld. Counsels, Ms V Susheatha appearing on behalf of

Mr Naresh Kumar, Advocate-on-record and Mr Krishna Kant Dubey

10 have appeared for respondent nos. 1 to 3 and 4 to
d respectively. Vakalatnama and counter affidavit be file
within four weeks time.

List again on 26.2.2016.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.12.12

11:59:02 IST
Reason:

(CHIRAG BHANU SINGH)

Registrar